

TREATMENT OF CANCER FOR WORKERS

1430 SHRI KALYAN ROY
SHRI BHOLA PRASAD

Will the Minister of LABOUR AND REHABILITATION be pleased to state,

(a) whether it is a fact that the only cancer Hospital in Calcutta has stopped treatment of workers sent by the ESI authorities alleging the non-payment of bills amounting to Rs 1—3 lakhs by the ESI,

(b) if so, whether any enquiry has been conducted into the matter and the findings thereof, and

(c) if the reply to part (b) above be in the negative, the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K V RAGHUNATHA REDDY) (a) No

(b) and (c) Do not arise

PF DEPOSITS BY COLLIERIES

1431 SHRI KALYAN ROY
SHRI BHOLA PRASAD

Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the managements of the Damoda, Western Kajora, Patmochana, Mahabir, lower Kenda coal mines are paying the current Provident Fund contributions regularly,

(b) if so, what is the amount which has been deposited by each of the collieries upto the middle of February, 1973, and

(c) what is the total amount due from these coal mines till the middle of February, 1973?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K V RAGHUNATHA REDDY) (a) No

(b) Does not arise

(c) A sum of Rs. 46.71 lakhs approximately is outstanding from these coal mines till the month of February, 1973

IRANIAN NAVAL PRESENCE IN THE INDIAN OCEAN

1432 SHRI GURUMUKH SINGH
MUSAFIR:

SHRI J S. TILAK
SHRI CHANDRA SHEKHAR:
SHRI KOTA PUNNAIAH
SHRI KRISHAN KANT

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government are aware of the Iranian decision to expand its naval forces as to make its presence in the Indian Ocean possible, and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS ((SARDAR SWARAN SINGH) (a) Government have seen reports to this effect

(b) Government's view that the Indian Ocean area should be an area of peace, free from Great Power naval presence, rivalries and tensions, is well known India subscribed to the Lusaka Declaration of September, 1970, and was one of the co-sponsors of the UN General Assembly Resolution No 2832 (XXVI) of December 16 1971, calling upon all States to maintain the Indian Ocean area as a zone of Peace and also of UN General Assembly Resolution No 2992 XXVII) of December 15, 1972, in terms of which an *ad hoc* Committee of 15 Nations has been appointed to study the implications of the Resolution Iran supported both Resolutions and along with India is a member of the *ad hoc* Committee

WAGON INDUSTRY

1433 SHRI M K MOHTA:
SHRIMATI SAVITA BEHEN:

Will the Minister of HEAVY INDUSTRY be pleased to state